





2020-21

340200.00

TDS Denosited

Assessment Year: 2020-21

Total TDS

Deposited***

TDS Deposited***

31000.00

Total Transaction

Amount

Demand Payment

3100000.00

Assessment Year

340200.00

Tay Deducted #

Form 26AS

Annual Tax Statement under Section 203AA of the Income Tax Act,

1961 See Section 203AA and second provision to Section 206C (5) of the Income Tax Act, 1961 and Rule 31AB of Income Tax Rules, 1962.

Current Status of PAN Permanent Account Number (PAN) 2019-20 Active Financial Year ABCDE1234F Name of Assesses -Taynayar Namas

ABC LIMITED

professionals u/s 194M (For Seller/Landlord of Property/Payee of resident contractors and professionals)

Name of Deductor

ABC

Date of Deposit

Transaction Date

| Name of Assessee | Tax pay et Names | |
|---------------------|---|--|
| Address of Assessee | 137, DEF Layout, ABC Road, Bangalore, Karnataka, India. Pincode - 123456 | |
| | PAN details. For any changes in data as mentioned above, you may submit request for corrections sl. com for more details. In case of discrepancy in status of PAN please contact your Assessing | |

- Communication details for TRACES can be updated in 'Profile' section. However, these changes will not be updated in PAN database as mentioned above (All amount values are in INR) PART A - Details of Tax Deducted at
- Source

Name of Deductor TAN of Deductor Total Amount Paid/ Total Tax Deducted # Total TDS Sr. Credited Deposited

| No. | Section . | Transaction Date | Booking* | Date of Booking | Remarks | Credited | l ax Deducted *** | TDS Deposited |
|---|-----------|------------------|----------|-----------------|-------------|-------------------|----------------------|---------------|
| 1 | 194I(b) | 11-Dec-2019 | F | 31-Jan-2020 | - | 414000.00 | 41400.00 | 41400.00 |
| 2 | 194I(b) | 09- Nov-2019 | F | 31-Jan-2020 | /- | 414000.00 | 41400.00 | 41400.00 |
| 3 | 194I(b) | 09-Nov-2019 | F | 31-Jan-2020 | - | 414000.00 | 41400.00 | 41400.00 |
| 4 | 194I(b) | 06-Sep-2019 | F | 03-Nov-2019 | - | 360000.00 | 36000.00 | 36000.00 |
| 5 | 194I(b) | 10- Aug-2019 | F | 03-Nov-2019 | | 360000.00 | 36000.00 | 36000.00 |
| 6 | 194I(b) | 06-Jul-2019 | F | 03-Nov-2019 | | 360000.00 | 36000.00 | 36000.00 |
| 7 | 194I(b) | 04- Jun- 2019 | F | 24- Jul-2019 | • | 360000.00 | 36000.00 | 36000.00 |
| 8 | 194I(b) | 06- May- 2019 | F | 24- Jul-2019 | - | 360000.00 | 36000.00 | 36000.00 |
| 9 | 194I(b) | 06-Apr-2019 | F | 24- Jul-2019 | - | 360000.00 | 36000.00 | 36000.00 |
| PART A1 - Details of Tax Deducted at Source for 15G / 15H | | | | | | | | |
| Sr. | | Name of Ded | uctor | TANof | Deductor To | tal Amount Paid / | Total Tax Deducted # | Total TDS |

ABCD12345G

3402000.00

Amount Daid /

Transaction Date

29-Jun-2019

Date of Booking

Section No. No Transactions Present

Assessee PAN: ABCDE1234F

Acknowledgement

Number

AB12345

TDS Certificate

Sr. No.

1

Sr. No.

Officer

No.

| Source Sr. No. | TOT 15G / 15H | Name of Dec | luctor | Т | AN of Deductor | Total Amount Paid / Credited | Total Tax Deducted # | Total TDS Deposited |
|---|---------------|---------------|--------|-------------|----------------|---------------------------------|----------------------|------------------------|
| Sr. | for 15G / 15H | Name of Dec | luctor | Т | AN of Deductor | | Total Tax Deducted # | |
| Source | Tor 15G / 15H | | | | | | | |
| PART A1 - Details of Tax Deducted at Source for 15G / 15H | | | | | | | | |
| 9 | 194I(b) | 06-Apr-2019 | F | 24- Jul-201 | - | 360000.0 | 0 36000.00 | 36000.00 |
| 8 | 194I(b) | 06- May- 2019 | F | 24- Jul-201 | - | 360000.0 | 0 36000.00 | 36000.00 |
| 7 | 194I(b) | 04- Jun- 2019 | F | 24- Jul-201 | 19 - | 360000.0 | 0 36000.00 | 36000.00 |
| | 194I(b) | 06-Jul-2019 | F | 03-Nov-20 | 19 - | 360000.0 | 0 36000.00 | 36000.00 |
| 6 | | | | | | | 0 36000.00 | 36000.00 |

Number AB12345 29-Jun-2019 04-Jul-2019 31000.00 No 1 PAN of Deductor Total TDS Sr. No. Acknowledgement Name of Deductor Transaction Date Total Transaction Deposited*** Number Amount 2 AB12345 ABC 09-Dec-2019 ABCDE1234H 5157700.00 51577.00 TDS Certificate Date of Deposit **Demand Payment** TDS Deposited*** Date of Booking Sr. No. Status of Booking* Number AB12345 09- Dec- 2019 F 12-Dec-2019 51577.00 1 No Sr. No. Acknowledgement Name of Deductor PAN of Deductor Transaction Date Total Transaction Total TDS Deposited*** Number Amount ABC 26-Sep-2019 3 AB12345 ABCDE1234H 3898300.00

Assessee Name: <Taxpayer Name>

PART A2 - Details of Tax Deducted at Source on Sale of Immovable Property u/s 194IA/TDS on Rent of Property u/s 194IB/TDS on payment to resident contractors and

PAN of Deductor

ABCDE1234H

Status of Booking*

38983.00 TDS Deposited*** **Demand Payment** TDS Certificate Date of Deposit Status of Booking* Date of Booking Sr. No. Number AB12345 27-Sep-2019 03-Oct-2019 38983.00 1 No Acknowledgement Sr. No. Total TDS Name of Deductor PAN of Deductor Transaction Date Total Transaction Deposited*** Number Amount AB12345 ABC 747882.00 4 ABCDE1234H 30-Sep-2019 7478.82 Date of Deposit Status of Booking* **Demand Payment** TDS Deposited*** TDS Certificate Sr. No. Date of Booking Number F 7478.82 1 AB12345 02-Nov-2019 06-Nov-2019 Nο Assessment Year: 2020-21 Assessee Name: <Taxpayer Name> Assessee PAN: ABCDE1234F PART B - Details of Tax Collected at Source Sr. No. Name of Collector Total TCS TAN of Collector Total Amount Paid/ Total Tax Collected * Debited Deposited Section 1 Transaction Date Status of Booking* Date of Booking Amount Paid/ Tax Collected ++ TCS Deposited Sr. No. Remarks** Debited

2 0020 100

Assessment Year

PART C - Details of Tax Paid (other than TDS or TCS)

Minor ²

100

Head

No Transactions Present

Sr.

No.

1

Sr.

No.

No.

Sr.

No.

Statements)

Sr. No.

Major 3

Head

0020

No Transactions Present

Part E - Details of SFT Transaction

2500000.00 0.00 0.00 0.00 Part D - Details of Paid Refund

Date of Deposit

0.00

Short Payment

Deductor

Deductor

Deductor

Collector

Deductor

Assessing Officer / Bank

Assessing Officer / ITR-CPC

NSDL / Concerned Bank Branch

Concerned AIR Filer

Gross Total Across Deductor(s)

0.00

Short

Deduction

Surcharge

RefundIssued

0.00

Education

Cess

Nature of Refund

0.00

Tax

2500000.00

Mode

Type Of Single/Join Name of SFT Filer Remarks** Transaction Number of Mode Amount No. Transaction Date t Party Parties Transaction PQRS OFFICE 1ST 08-Apr-3062500.00 Mixed SFT-012 Single 1 1 2019 INDIA 12345 PQRS OFFICE 1ST Single 2 SFT-012 08-Apr-3019280.00 Mixed 2019 INDIA 12345

Others

0.00

Total Tax

2500000.00

2500000.00

Amount of Refund

BSR Code

0012345

0005678

Interest

Amount

Demand Payment

1800.00

Late Filing Fee u/s

234E

Definition

Deductors have not deposited taxes or have furnished incorrect particulars of tax payment. Final credit will be reflected

Provisional tax credit is effected only for TDS / TCS Statements filed by Government deductors. "P" status will be

Payment details of TDS / TCS deposited in bank by deductor have matched with details mentioned in the TDS / TCS

claimed amount in the statement or makes additional payment for excess amount claimed in the statement

statement but the amount is over claimed in the statement. Final (F) credit will be reflected only when deductor reduces

Description

TDS on interest on bonds / government securities

Payment of certain amounts in cash

Collection at source from any scrap

Other sums payable to a non-resident

Income in respect of units of non-residents

Payments in respect of units to an offshore fund

Income from foreign currency bonds or shares of Indian

Income of foreign institutional investors from securities

Collection at source from timber obtained under forest lease

Collection at source from timber obtained by any mode other than a forest

Collection at source from any other forest produce (not being tendu leaves)

Assessment Year: 2020-21

Collection at source from contractors or licensee or lease relating to

Collection at source from contractors or licensee or lease relating to

Collection at source on cash case of Bullion and Jewellery

Collection at source on sale in cash of any goods (other than bullion/

Description

Collection at source on providing of any services (other than Ch

Collection at source on sale of Motor vehicle

Collection at source from alcoholic liquor for human

changed to Final (F) on verification of payment details submitted by Pay and Accounts Officer (PAO)

only when payment details in bank match with details of deposit in TDS / TCS statement

Description

Date of

Deposit

12- Mar-

2020

12-Mar-

2020

Challan Serial

Number

01234

05678

Date of Payment

Deposited***

TDS Deposited***

0.00

Interest u/s 220(2)

Remarks**

Remarks

Assessment Year: 2020-21

Deposited other

than TDS

Deposited other

than TDS

Total Amount ###

(All amount values are in INR)

Total Default

Assessment Year: 2020-21

1800.00

Assessee PAN: ABCI

Number

TDS Certificate

Number

PART G - TDS Defaults* (Processing of

2019-20

TANs

Α

Α1

Α2

В

C

Assessee PAN: ABCDE1234F

D

Ε

F

G

No Transactions Present

Notes For SFT: Due date for filing Statement for Financial Transactions by specified entities (Filers) is 31st May, immediately following the FY in which transaction is registered / recorded. This section will be updated after filing SFT. PART F - Details of Tax Deducted at Source on Sale of Immovable Property u/s 194IA/TDS on Rent of Property u/s 194IB /TDS on payment to resident contractors and professionals u/s 194M (For Buyer/Tenant of Property /Payer of resident contractors and professionals) Total Amount ### Sr. Acknowledgement Name Of Deductee PAN of Total Transaction Total TDS Transaction

Date

Date of

Booking

0.00

Interest on TDS

Deduction Default

Deductee

Status of

Booking*

Late Filing Fee u/s Interest on TDS Sr. No. Financial Year Short Payment Short Interest on TDS Interest u/s 220(2) Total Default Payments Default Deduction Deduction Default 234E

0.00

Interest on TDS

Payments Default

0.00 ABCD12345G 0.00 0.00 0.00 1800.00 1800.00 0.00 1 *Notes: 1. Defaults relate to processing of statements and donot include demand raised by the respective Assessing Officers. 2. For more details please log on to TRACES as taxpayer. Contact Information Part of Form 26AS Contact in case of any clarification

Assessee Name: <Taxpayer Name>

*Status Of Booking Legend Description

Unmatched

Provisional

Overbooked

Legends used in Form 26AS

U

Ρ

0

**Remarks

,.etc

Notes for Form 26AS

of Income Tax Rules, 1962

1.Sections

Section

192

194A

194B

194BB

194C

194D

194DA

194E

194EE

194F

194G

194H

194I(a)

194IC

194J

194K

194LA

194LB

194LC

194LBA

194LBB

194LBC

Code

100

102

Minor Head

resident

Adv ance tax

Surtax

f. Date is displayed in dd- MMM- yyyy format

In case of non-government deductors, payment details of TDS / TCS deposited in bank by deductors have matched with F Final the payment details mentioned in the TDS / TCS statement filed by the deductors. In case of government deductors, details of TDS / TCS booked in Government account have been verified with payment details submitted by Pay and Accounts Officer (PAO)

Legend Ά' Rectification of error in challan uploaded by bank Rectification of error in statement uploaded by deductor Έ' 'C' Rectification of error in AIR filed by filer 'D' Rectification of error in Form 24G filed by Accounts Officer Έ' Rectification of error in Challan by Assessing Officer 'F' Lower/ No deduction certificate u/s 197 T' Transporter 'G' Reprocessing of Statement

*** Total TDS Deposited will not include the amount deposited as Fees and Interest ### Total Amount Deposited other than TDS includes the Fees, Interest and Other

should be verified before claiming tax credit and only the amount which pertains to you should be claimed

Description

#Total Tax Deducted includes TDS, Surcharge and Education Cess

+ Total Tax Collected includes TCS, Surcharge and Education Cess

Tax Deducted includes TDS, Surcharge and Education Cess

++ Tax Collected includes TCS, Surcharge and Education Cess

a. Figures in brackets represent reversal (negative) entries

Interest other than 'Interest on securities'

Winning from lottery or crossword puzzle

Payments to contractors and sub-contractors

Payment in respect of life insurance policy

Commission, price, etc. on sale of lottery tickets

Payments to non-resident sportsmen or sports associations

Payments in respect of deposits under National Savings Scheme

Payments on account of repurchase of units by Mutual Fund or Unit Trust

Winning from horse race

Insurance commission

Commission or brokerage

Rent on hiring of plant and machinery

Payment under specified agreement

Fees for professional or technical services

Certain income from units of a business trust

Income in respect of units of investment fund

Income payable to a resident assessee in respect of units of a

specified mutual fund or of the units of the Unit Trust of India

Payment of compensation on acquisition of certain immovable

Income by way of interest from specified company payable to a non-

Description

Time deposit aggregating to ten lakh rupees

(ii) Ten lakh rupees or more by any other mode

(i) One lakh rupees or more in cash; or

Payment for credit card

Annual Information Return

Statement of Financial Transaction

Assessment Year

Education Cess

Income by way of Interest from Infrastructure Debt fund

Income in respect of investment in securitization trust

TDS on PF withdrawal 192A 193 Interest on Securities 194 Dividends

of India

Salary

206CH Collection at source from contractors or licensee or lease relating to 1941(b) Rent on other than plant and machinery mine or quarry Assessee PAN: ABCDE1234F Assessee Name: <Taxpayer Name> 194IB Payment of rent by certain individuals or Hindu undivided family 206CJ Collection at source from on sale of certain Minerals

b. In Part C, details of tax paid are displayed excluding TDS or TCS, payments related to Securities Transaction Tax and Banking Cash Transaction Tax

e. This statement does not include payments pertaining to Assessment Year (AY) other than the AY mentioned above and payments against penalties

g. Details of Tax Deducted at Source in Form 26AS, for Form 15G/15H includes transactions for which declaration under section 197A has been Quoted

c. Tax Credits appearing in Part A, A1, A2 and B of the Annual Tax Statement are on the basis of details given by deductor in the TDS / TCS statement filed by them. The same

d. This statement is issued on behalf of the Income Tax Department. See Section 203AA and second provision to Section 206C(5) of the Income Tax Act, 1961 and Rule 31AB

Section

194LD

194N

195

196A

196B

196C

196D

206CA

206CB

206CC

206CD

206CE

206CF

206CG

206CK

206CL

206CM

206CN

3. Major Head

Code

0020

0021

lease

parking lots

jewelry)

Corporation Tax

Income Tax (other than companies)

Tax on distributed profit of domestic companies Hotel Receipt Tax 106 0023 Tax on distributed income to unit holder 0024 Interest Tax 107 Self Assessment Tax Fringe Benefit Tax 300 0026 Expenditure Tax / Other Taxes 400 Tax on regular assessment 0028 800 TDS on sale of immovable property **Estate Duty** 0031 Wealth Tax 0032 0033 Gift Tax 4. Type of Transaction Code Description

Purchase of bank drafts or pay orders in cash - amount aggregating to ten lakh rupees or more in a financial year.

Purchase of pre-paid instruments in cash - amount aggregating to ten lakh rupees or more in a financial year.

Cash deposit in account other than current account aggregating to ten lakh rupees or more in a financial year

03A - Cash deposit in current account - fifty lakh rupees or more in a financial year.

03B - Withdrawals in current account - fifty lakh rupees or more in a financial year.

Purchase of debentures aggregating to ten lakh rupees or more in a financial year

Purchase of shares amount aggregating to ten lakh rupees or more in a financial year SFT-008 Buy back of shares amount or value aggregating to ten lakh rupees or more in a financial year. SFT-009 Purchase of mutual fund units - amount aggregating to ten lakh rupees or more in a financial year SFT-010 SFT-011 Purchase of foreign currency - amount aggregating to ten lakh rupees or more during a financial year

SFT-001

SFT-002

SFT-003

SFT-004

SFT-005

SFT-006

SFT-007

AIR

AY

EC

SFT

| SFT-012 | Purchase or sale of immovable property - an amount of thirty lakh rupees or more or valued by the stamp valuation authority | | | | | | |
|--------------|--|--------------|-------------|--|--|--|--|
| SFT-013 | Cash payment for goods and services Receipt of cash payment exceeding two lakh rupees for sale | | | | | | |
| SFT-014 | Cash deposits during specified period- 9th Nov, 2016 to 30th Dec, 2016 aggregating to (i) twelve lakh fifty thousand rupees or more, in one or more current account of a person; or (ii) two lakh fifty thousand rupees or more, in one or more accounts (other than a current account) of a person. | | | | | | |
| | *Transactions for these codes is populated from Financial Year 2013 onwards. Glossary | | | | | | |
| Abbreviation | Description | Abbreviation | Description | | | | |

TDS

TCS

Tax Deducted at Source

Tax Collected at Source